

DIVISION BENCH

ITEM NO.134

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.06/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SWETA DHIRENDRA SINGH (GREENGLOBE INDUSTRIES PVT. LTD.) V/S ROC.
UNDER SECTION	252 (1) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Mishra, Adv. : *For the Appellant*
Sh. Krishna Dev Vyas, Adv. : *For the RoC*
Sh. Ankur Srivastava Proxy for : *For the I.T. Dept.*
Sh. Gaurav Mahajan, Sr. S.C.

ORDER

1. Report on behalf of the Income Tax Department has been filed and the advance copy is also supplied to the Appellant
2. Ld. Counsel, Sh. Krishna Dev Vyas representing the ROC seeks and is granted two weeks time to file the report with advance copy to be supplied to the other side.
3. Rejoinder, if any, be filed within a period of one week.
4. The matter is adjourned for further hearing on 22nd August, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

4th July, 2024

Avaneesh Kumar Singh
(Stenographer)